

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT No- II**

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**(18) IA 3719/2020 IN C.P.(IB)-3062(MB)/2018**

**Abhyudaya Co-Op Bank Ltd  
V/s  
Shambhu Mahadev Sugar & Allied Industries Ltd**

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**Dated 5th March, 2021**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Karishma Barua for the Applicant is present. Ld. Counsel Mr. Kunal Kanungo for the R.3 is present. Ld. Counsel Mr. Madhur Rai for Abhudaya Bank (R.5) is present.

Due to paucity of time list the matter on **12.04.2021** for hearing.

**Sd/-  
MOHAMMED AJMAL  
Member (Judicial)**

**Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)**

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